

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.207

IA-5244/2021

In

IB-2399(ND)/2019

IN THE MATTER OF:

Romesh Chandra Grover

Vs.

Paramount Coaching Centre Pvt.Ltd

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 17.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

:

For the Respondent

: Jasmine Damkewala, AOR and Vaishali Sharma, Adv.

ORDER

Pleadings are complete. List the matter alongwith IA-5244/2021 for final arguments on
10.02.2023.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)